

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

14.09.2012

CP 31/2012 (OA No. 62/2011)

Mr. Shobhit Tiwari, Counsel for applicant.
Mr. V.S. Gurjar, Counsel for respondents.

Having perused the interim order granted by the Hon'ble Division Bench of the High Court in DB Civil Writ Petition No. 2773/2012 dated 18.05.2012 whereby the Hon'ble High Court has ordered to maintain status quo till the next date and also observed that contempt proceedings not to be prosecuted.

In view of the interim order granted by the Hon'ble Division Bench of the High Court, the present Contempt Petition stands dismissed. Notices issued to the respondents are hereby discharged. However, the applicant is at liberty to move an application for revival of the Contempt Petition after the order of the Hon'ble High Court.

Anil Kumar
(Anil Kumar)
Member (A)

K. S. Rathore
(Justice K.S.Rathore)
Member (J)

ahq